

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.188 of 2013

Dated : 10th September, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

NTPC Ltd. Appellant (s)

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R-2
Mr. Alok Shankar
Mr. R.B. Sharma for R-7
Mr. Bipin Gupta &
Mr. S.K. Bansal for R- 3,4 &5

ORDER

All the Respondents are directed to file the reply on or before 27.09.2013 after serving copy on the other side.

Post the matter for hearing on **04.10.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Pg/vt